

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-128-2020**

Ramnath Mahadev Sawant ... Petitioner

Versus

Managing Committee of Shree Durga English

School and Ors.

... Respondent

Shri Abhijit Govasi, Advocate for the petitioner.

Shri Pravin Faldessai, Additional Government Advocate for the respondent - State.

**Coram:- DAMA SESHADRI NAIDU &
SMT. M. S. JAWALKAR, JJ.****Date:- 10th September, 2020****P.C.:**

Issue notice to the respondent nos.1 to 9, returnable on 24/09/2020. The learned Counsel for the petitioner also permitted to serve the notice on them by private means.

2. At this juncture, the learned Additional Government Advocate assures the Court that in two weeks he will get

instructions why even provisional pension has not been paid to the petitioner.

SMT. M. S. JAWALKAR, J. DAMA SESHADRI NAIDU

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